

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/444(CHE)/2024

PETITION NUMBER : CP(IB)/238(CHE)/2022

NAME OF THE APPLICANT : Stressed Assets Stabilization Fund (SASF)

NAME OF THE RESPONDENT(S) : N Senathipathi

UNDER SECTION : Sec 99 of IBC, 2016

ORDER

Ld. Counsel Ms.Elavarasi for the Applicant. Mr.B. Sathrukkanan, RP, is present in person.

AOS has been filed vide Diary No.2016 dated 24.04.2024.

RP stated that he has served the copy and filed AOS on 29.02.2024.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

List the Application for hearing on **28.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk